

List of Members who have associated themselves with the issues raised under matters of urgent public importance

माननीय सभापति

सदस्य, जिनके द्वारा अविलम्बनीय लोक महत्व के विषय उठाये गये ।

सदस्य, जिन्होंने उठाए गए विषयों के साथ स्वयं को सम्बद्ध किया ।

Shrimati Sanjna Jatav

Shri Navaskani K.

Shrimati Lovely Anand

Shri Navaskani K.

Shri k. C. Venugopal

Shri Navaskani K.

Shri Chandra Prakash Joshi

Shri Navaskani K.

Shri Murasoli S.

Shri Navaskani K.

Shri Deepender Singh Hooda

Shri Rahul Kaswan

Dr. Gumma Thanuja Rani

Shri Navaskani K.

Shri Suresh Kumar Kashyap

Shri Navaskani K.

Shri Vijay Kumar Dubey

Shri Navaskani K.

Shri Madhavaneni Raghunandan Rao

Shri Navaskani K.

Shri Kalipada Saren Kherwal

Shri Navaskani K.

Shrimati Roopkumari Choudhary

Shri Navaskani K.

Shrimati Supriya Sule

Shri Navaskani K.

Dr. Shashi Tharoor

Shri Navaskani K.

Shri Isha Khan Choudhury

Shri Navaskani K.

Shri Konda Vishweshwar Reddy

Shri Navaskani K.

Shri Biplab Kumar Deb

Shri Navaskani K.

Shri Mukesh Rajput	Shri Navaskani K.
Shri Pushpendra Saroj	Shri Navaskani K.
Sushri Iqra Choudhary	Shri Navaskani K.
Shri B. Manickam Tagore	Shri Navaskani K.
Shrimati Kalaben Mohanbhai Delkar	Shri Umeshbhai Babubhai Patel
Shri Deepender Singh Hooda	Shri Navaskani K.
Shri Amrinder Singh Raja Warring	Shri Navaskani K.
Shri Harendra Singh Malik	Shri Navaskani K.

13.02 hrs

MATTERS UNDER RULE 377

माननीय सभापति : माननीय सदस्यगण, नियम 377 के अधीन मामलों को सभा पटल पर रखा जाएगा । जिन माननीय सदस्यों को नियम 377 के अधीन मामलों को आज उठाने की अनुमति दी गई है और जो उन्हें सभा पटल पर रखने के इच्छुक हैं, वे 20 मिनट के भीतर मामले को व्यक्तिगत रूप से सभा पटल पर भेजें । केवल उन्हीं मामलों को सभा पटल पर रखा माना जाएगा, जिनके लिए मामले का पाठ निर्धारित समय के भीतर सभा पटल पर प्राप्त हो गया हो, शेष को व्यक्तगत माना जाएगा ।